

(Nationalisation) Act, 1980.
[Placed in Library. See No. LT-2520/81]

STATEMENT RE. ANNUAL REPORT ETC. OF NATIONAL COUNCIL OF SCIENCE MUSEUMS, CALCUTTA, 1979-80, ANNUAL ACCOUNTS OF SANGEET NATAK AKADEMI, NEW DELHI, FOR 1979-80, ANNUAL REPORT OF AND REVIEW ON GANDHI DARSHAN SAMITI, NEW DELHI. 1979-80, ETC.

SHRI S. B. CHAVAN : On behalf of my colleague, I beg to lay on the Table :

(1) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the National Council of Science Museums, Calcutta, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-2521/81].

(2) A copy of the Annual Accounts (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1979-80 together with Audit Report thereon. [Placed in Library. See No. LT-2522/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Darshan Samiti, New Delhi, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Darshan Samiti, New Delhi, for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-2523/81].

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 1979-80 together with Audited Accounts, under sub-section (2) of section 22 of the Rampur Raza Library Act, 1975.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library, Rampur, for the year 1979-80.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-2524/81].

REVIEW ON AND ANNUAL REPORT OF INDIAN DAIRY CORPORATION, BARODA, FOR 1979-80, AND REVIEW AND ANNUAL REPORT OF NATIONAL COOPERATIVE LAND DEVELOPMENT BANKS FEDERATION, BOMBAY FOR PERIOD ENDING 30TH JUNE, 1980.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table:

(1) A copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year, 1979-80.

(ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1979-80 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reason

for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-2525/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks Federation, Bombay, for the year ended 30th June, 1980 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi English versions) by the Government on the working of the National Cooperative Land Development Banks Federation, Bombay, for the year ended 30th June, 1980.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-2526/81].

REPORT ON SALE BY AUCTION OF GOLD HELD ON GOVERNMENT ACCOUNT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : I beg to lay on the Table a copy of the Report (Hindi* version) on the sale by auction in 1978 of gold held on Government account (Shri K. R. Puri Report) [Placed in Library. See No. LT-2527/81.]

12.14 hrs.

RAILWAY CONVENTION COMMITTEE

SECOND REPORT ON ACTION TAKEN BY GOVERNMENT

SHRI D.L. BAITHA (Araria) : g to present the Second Report

(Hindi and English versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in the Fourth Report of the Railway Convention Committee (1977) on the 'Delegation of Powers to General Managers, Organisation of zonal Railways and reorganisation of Railway Boards' Office.'

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED UNAUTHORISED SHOOTING OF FILMS ON BASTAR

MR. SPEAKER : Now, Calling Attention. Shri Rawat. Not here. Shri Paswan.

श्री राम विलास पासवान : (हाजीपुर) : अध्यक्ष जी, मैं अविदम्बनीय लोक महत्व के निम्नलिखित विषय की ओर विदेश मंत्री का ध्यान दिलाना हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें।

“बस्तर, मध्य प्रदेश के आदिवासियों के निजी जीवन पर बी० बी० सी० द्वारा अनाधिकृत रूप से बनाई गई फिल्मों के समाचार।”

12.16 hrs.

(MR. DEPUTY SPEAKER in the Chair)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Sir, the BBC Television network applied for permission to produce a film entitled "Portrait of a Village", on the Muria tribal people of Bastar District in Madhya Pradesh, to the Ministry of External Affairs in